

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-522**

IB-1721/PB/2019,

IA/1305/2022, IA/429/2022, IA/4393/2022

**IN THE MATTER OF:**

Mr. EN Sakthidharan Menon

**Vs.**

Tecpro Infra-Projects Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 9 of IBC

**Order delivered on 27.09.2022**

**CORAM:**

**SHRI P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Ms. Bhavana Duhoon & Anshul Syal, Advs.

For the Respondent

: Ankit Sibbal & Gaurav Sarkar, Advs

**ORDER**

Due to paucity of time, list the matter on **17.10.2022.**

Md Saddam

  
Fox (Court Officer)